

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/670/2014**

HYDERABAD, this the 21<sup>st</sup> day of January, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

N. Manga Raju,  
S/o. late N. Rama Rao,  
Aged 63 years,  
Occ: Retd. JE-I/ UG Stores,  
Wagon Workshop,  
South Central Railway,  
Guntupalli.

... Applicant

(By advocate: Mr. Siva)

Vs

1. Union of India rep. by  
The Secretary for the Railway Board,  
Sanchalan Bhavan,  
New Delhi.
2. The South Central Railway,  
Rep. by the General Manager,  
Sanchalan Bhavan,  
Secunderabad.
3. The Divisional Railway Manager (Personnel),  
Vijayawada Division,  
Krishna District.
4. The Chief Workshop Manager,  
South Central Railway,  
Wagon Workshop,  
Guntupalli,  
Krishna District ó 521 241.

... Respondents

(By advocate: Mr. M. Brahma Reddy,  
SC for Railways)

**ORDER (ORAL)****Hon'ble Mr. Ashish Kalia, Judl. Member**

The present O.A. is filed by the applicant for a direction to the respondents to refix the pay of the applicant, duly taking into account his pay as on 1.1.2006 as Rs.7600/- and release the terminal benefits and revise the pension accordingly.

5. Upon issuance of notice, the respondents filed counter affidavit wherein at page 4 para 5(iii), they categorically submitted that the relief sought by the applicant in this O.A. has been extended. They further submitted that his pensionary benefits and arrears of pay are being worked out and will be paid shortly.

6. Sri Mahanthi representing Sri Siva, learned counsel for the applicant submits that the applicant is satisfied with the action taken by the respondents.

7. In view of the above, the O.A. is disposed of. If any grievance still persists, the applicant is at liberty to approach this Tribunal once again. No order as to costs.

**(B.V. SUDHAKAR)  
ADMN. MEMBER**

**(ASHISH KALIA)  
JUDL. MEMBER**

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